

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:6402  
ANSWERED ON:05.05.2015  
WILDLIFE RESEARCH  
Vellaigounder Shri Elumalai

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) the number of permits issued to South Indian States for wildlife research during each of the last three years, State-wise; and
- (b) the procedure criteria for issuing the research permits for the said purpose?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)and (b) The Wild Life (Protection) Act, 1972 empowers the Chief Wildlife Wardens of States/Union Territories to grant permit for scientific research in National Parks and Sanctuaries. The Ministry of Environment, Forest and Climate Change does not grant permit for scientific research.